

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 211 OF 2017**

**Dated: 4<sup>th</sup> December, 2017**

**In the matter of:**

**NTPC Limited**

**Vs.**

**Uttar Pradesh Power Corporation Limited & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

The Bench did not assemble today. List the matter on **30.1.2018.**

**COURT MASTER**